

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/3426/A

From :- Shri Gautam Baruah,
Registrar General,
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
Special Judge, CBI, Addl. Court No. 2,
Chandmari Guwahati.

Dated Guwahati the May, 2022.

Sub: **Charge hand over.**

Ref:- Your Letter No. SPL/CBI/Addl.-II/143-2022/ dated 21.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to hand over charge of your Court and office to the Special Judge, CBI, Addl. Court No. 1, Chandmari Guwahati, before proceeding on leave.

Yours faithfully,

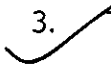
Sd/-

REGISTRAR GENERAL

Memo NO.HC.VII-48/2017/3427-28-29/A, dated

21-05-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati.
3.  The Project Manager, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
Rao